

Friday, October 22, 1880

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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ABSTRACT OF THE PROCEEDINGS
OF THE
Council of the Governor General of
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS.

1880.

WITH INDEX.

VOL. XIX.

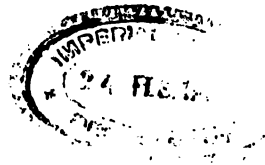
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1881.



Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 22nd October, 1880.

PRESENT :

His Excellency the Viceroy and Governor General of India, K.G., P.C., G.M.S.I.,
presiding.

His Excellency the Commander-in-Chief, G.C.B., G.C.S.I., C.I.E.

The Hon'ble Sir J. Strachey, G.C.S.I., C.I.E.

The Hon'ble Whitley Stokes, C.S.I., C.I.E.

The Hon'ble J. Gibbs, C.S.I., C.I.E.

The Hon'ble C. U. Aitchison, LL.D., C.S.I.

Lieutenant-General the Hon'ble Sir D. M. Stewart, K.C.B.

The Hon'ble B. W. Colvin.

The Hon'ble C. Grant.

CENSUS BILL.

The Hon'ble MR. GRANT asked leave to postpone the presentation of the Report of the Select Committee on the Bill to provide for certain matters in connection with the taking of the Census.

Leave was granted.

TÁJ MAHAL'S PENSION BILL.

The Hon'ble MR. COLVIN presented the Report of the Select Committee on the Bill for the determination of claims to Táj Mahal's pension. He said that there was only one observation that he need make in presenting the Report, which related to a change that the Committee had made in the Bill since it had been introduced. They had provided for the investment of the interest accruing upon the principal sum to which the Bill related, as well as of the principal sum itself, in Government Securities. In all other respects there had been no material change made in the Bill.

His Excellency THE PRESIDENT inquired if the Select Committee had considered the papers before the Council from the Lieutenant-Governor of the North-Western Provinces on the subject of the Bill.

The Hon'ble MR. COLVIN replied in the affirmative.

SUNDRY BILLS.

The Hon'ble MR. COLVIN also moved that the Hon'ble Mr. Aitchison be added to the Select Committees on the following Bills :—

To amend the North-Western Provinces Rent Act, 1873.

To provide for the relief of Encumbered Estates in the Jhānsī Division of the North-Western Provinces.

The Motion was put and agreed to.

The Council adjourned to Friday, the 29th October, 1880.

SIMLA;	}	D. FITZPATRICK,
<i>The 22nd October, 1880.</i>		<i>Secretary to the Government of India,</i> <i>Legislative Department.</i>